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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 161/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Pratik Jayesh Vira & Anr.  
V/s.  
Sunshine Tracon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(1) Nandini Chital  
Taru Joshiwal  
Dipannita Ghosh  
i/b. M. Humayun  
② Samir Malik  
Saumya Sharma  
for Petitioners  
for Respondent No. 1, 2, 3  
Nandini

ORDER

CP No. 161/241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)